

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 645 of 2019

IN THE MATTER OF:

Manoj Kumar

...Appellant

Versus

Ample Infrastructure Pvt. Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Akanksha Kaushik and Mr. Devesh Ajmani, Advocates.

**For Respondent: Mr. Saurabh Jain, Mr. Tushar Bhushan, Mr. Pawan Bhushan, Mr. Jitendra Kumar and Mr. Anjayaney Singh Advocates for Intervener.
Mr. Rajiv Malik, Advocate for RP**

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 20th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/